

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH : NEW DELHI

16

RA No. 355/93
in
OA No. 1543/92

Date of Order: 22-10-93

Keshav Kumar

.. Petitioner

Vs

Union of India

.. Respondents

Coram:

Hon'ble Shri J.P. Sharma, Member (J)

Hon'ble Shri B.K. Singh, Member (A)

ORDER (By Circulation)

The Original Application No. 1543/92 was decided by the judgement dated 2.9.1993 with the direction to the respondents to dispose of the representation of the applicant which was still under consideration when the application was filed.

By way of Review the applicant has reiterated the contention he has raised in the original application regarding the number of posts and the available of posts in the promotion quota. The matter has already been considered in the judgement

in para 3. The matter cannot be reopened for fresh arguments. There is no error apparent on the face of the record. The Review Application therefore, is devoid of merit and therefore dismissed by circulation.



(B.K. Singh)
Member(A)



(J.P. Sharma)
Member (J)

Mittal